

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1219/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:           Maxsun Marine Services FZE  
  V/s.  
  Dolphin Offshore Enterprises (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**CP No. 1219/I&BP/NCLT/MB/MAH/2017**

Counsel for the Petitioner as well as the Corporate Debtor are present.

Looking at the Attendance-cum-Order sheets dated 25.07.2017, 08.08.2017 and 16.08.2017, the Registry is hereby directed to place a report before this Bench in respect to posting of this matter, within 10 days hereof in the first week of January 2018 i.e. on **02.01.2018**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)